

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No 172 of 2017 (SZ)

Applicant(s)

P.M.A Sadakathullah,
S/o Sh. Mohideen Abdul Kader,
92/139A, Thaika Street,
Kayalpatnam, Thoothukudi – 628204.

Vs.

Respondent(s)

The Union of India,
Rep by its Secretary to the Government,
Ministry of Environment and Forests,
Paryavaran Bhavan, CGO Complex,
Lodhi Road, New Delhi – 110003 and 5
others

Legal Practitioners for Applicant(s)

M/s Yogeshwaran A

Legal practitioners for respondent(s)

M/s G.M. Syed Nurullah Sheriff for R1,
M/s E. Manoharan for R2, R3
M/s H. Yasmeen Ali for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.04.2018 Applicant & counsel not present. R1 counsel present and filed reply. R2, R3 side no representation. For reply of R3 call on 11.05.2018. (Tmt. Meena Satheesh) Registrar